

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2002**

**TO BE ANSWERED ON THE 11<sup>TH</sup> MARCH, 2025/ PHALGUNA 20, 1946 (SAKA)**

**VIBRANT VILLAGE PROGRAMME (VVP)**

**2002. SHRI V K SREEKANDAN:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Vibrant Village Programme (VVP) was launched way back in the year 2023 for development of villages on the northern border;**
- (b) if so, the details thereof;**
- (c) the total amount of funds allocated in each year since its launch;**
- (d) the total utilisation of funds made during each year; and**
- (e) the reasons for non-utilisation of funds allocated during those years?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) to (e):**

**Central Government has approved Vibrant Villages Programme (VVP), as a Centrally Sponsored Scheme, on 15<sup>th</sup> February, 2023 for comprehensive development of the select villages in 46 blocks abutting northern border in 19 districts in the States of Arunachal Pradesh, Himachal Pradesh, Sikkim, Uttarakhand and UT of Ladakh. Initially, 662 border villages have been identified for comprehensive development on priority under the programme.**

**Under VVP, Rs. 150 crore and Rs. 209 crore has been allocated in Financial Year 2023-24 and 2024-25 respectively.**

**The States/UT being the primary implementing agency are responsible for the utilisation of funds.**

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